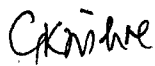


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>1.10.83</u>	Sh K. L. Thawani, counsel for the applicant. The learned counsel for the applicant seeks permission to withdraw the O.A. Permission granted. The OA is dismissed as withdrawn.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial) Copy sent to gpb. C. L. & wp. no 204 wde 7554 7553 at 15.10.83 g